

ITEM NO.807
(Mentioning)

COURT NO.7

SECTION IX

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

MISCELLANEOUS APPLICATION Diary No(s). 49260/2023

(Arising out of impugned judgment and order dated 24-11-2023 in SLP(C) No. 25983/2023 passed by the Supreme Court of India)

NEERAJ KUMARPAL SHAH & ANR.

Petitioner(s)

VERSUS

MAYURI DILIP VORA & ORS.

Respondent(s)

(IA No. 246141/2023 - Extension of Time)

Date : 30-11-2023 This petition was mentioned today.

CORAM : HON'BLE MR. JUSTICE HRISHIKESH ROY
HON'BLE MR. JUSTICE SANJAY KAROL

For Petitioner(s) Mr. Siddharth Bhatanagar, Sr Adv.
Ms. Deepanwita Priyanka, AOR

For Respondent(s)

UPON being mentioned the Court made the following

O R D E R

IA No. 246141 of 2023

Upon being mentioned by the petitioners, list tomorrow i.e.,
on 01.12.2023.

(NITIN TALREJA)
COURT MASTER (SH)

(KAMLESH RAWAT)
ASSISTANT REGISTRAR